

DIVISION BENCH

ITEM NO. 108

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.175/2022, CA No.235/2018, CA No.236/2018, IA No.99/2021 IN
CP (IB) No.120/ALD/2017**

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December,
2022, 02:30 pm**

NAME OF THE COMPANY	M/S RANASARIA POLY PACK PVT LTD V/S M/S UNIWORLD SUGARS PVT LTD
UNDER SECTION	9 IBC (IN CIRP)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Rachit Batra, Adv. : *For objector Simbhaoli Sugars Limited*
Sh. Rohit Gupta, Adv. : *For the Resolution Applicant*
Sh. Anand Chhibber, Sr. Adv. assisted by Ms. Babita Jain, Sh. Nilotpal Shyam, Adv.
: *For Applicant/ RP in IA No.175/2022,
CA No. 235/2018, CA No. 236/2018, IA No. 99/2021*
Sh. Shyam Kapadia with Mr. Dhiraj Mhetre, Ms. Smiti Tewari and Mr. Sanampreet
Singh, Advs. : *For Respondent in IA Nos.235 & 236 of 2018*
Sh. Ankit Saran, Adv. : *For the res. in IA NO. 99/2021*
Sh. Krishna Kant Tiwari Adv. : *For COC IDBI Bank*

ORDER

Learned counsels for the parties present.

Learned counsel for the RP is directed to file his response, if any, to the short
written submission made by the parties.

The matter be listed on 12th December, 2022 higher on the board.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

06th December, 2022

*Md. Zaid
(Stenographer)*

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**